

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) and (b) The 208 MW Godavari Gas based power project of M/S Spectrum Power Generation Ltd. (SPGL) had initially been given allocation of 30 TMTPA of naphtha. A request was received from the project developer as well as from the State Government of Andhra Pradesh for additional allocation of naphtha to the tune of 60 TMTPA. The additional naphtha requested has also since been allocated to the project in April, 1999.

#### **Regularisation of Contingent workers of ONGC, Tripura**

2414. SHRI KHAGEN DAS: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) how many contingent workers are there in the ONGC, Tripura Sector; and

(b) whether Government have any proposal to regularise their service?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) and (b) There are a total of 383 contingent workers working in the establishments of ONGC in Tripura State as on today. The contingent worker who complete 240 days continuous service in 12 consecutive calendar months are given preference in regular appointment, subject to the availability of vacancies in the regular establishment and subject to the condition that they fulfill the eligibility criteria as prescribed in the ONGC Recruitment Rules, for the posts against which they are to be considered for appointment.

#### **Use of Unleaded Petrol in Government Vehicles**

2415. SHRI SATISHCHANDRA SITARAM PRADHAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there are any plans to force all Government vehicles to use unleaded petrol; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) to (b) Lead is being phased out from petrol. Unleaded Petrol (ULP) is already available in Delhi, Calcutta, Mumbai, Chennai and Taj Trapezium. Supply of ULP has been introduced in the capitals of all States and Union Territories and major towns having population of 10 lakh and above. The ULP would be made available throughout the country by 1.2.2000 and as a result all vehicles, including Government vehicles will be using only ULP.

**Criteria for Allotment of LPG, Kerosene and Petrol Outlets**

2416. SHRI RAMDAS AGARWAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the criteria adopted for the allotment of LPG agencies, kerosene outlets and petrol pumps;
- (b) whether these agencies are allotted in different States according to their population;
- (c) if so, the number of LPG agencies, kerosene outlets and petrol pumps allotted in Rajasthan, during 1997-98 and 1998-99, till date;
- (d) whether these agencies are sufficient to meet the demand of the people of the State; and
- (e) if so, the details thereof; if not, the steps taken till date by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) and (b) As per the existing policy, the following criteria are adopted for setting up economically viable LPG distributorships in different parts of the country:

- (i) All urban locations with a population of 10,000 and above by including potential of adjoining villages falling within the radius of 15 Kms.
- (ii) Urban locations having population of 5,000 and above taking into account the potential of adjoining villages falling within 15 Kms radius.